

Annexure-VII

Name of the corporate debtor: Supreme Infrastructure Bot Private Limited

Date of commencement of CIRP:22.05.2024

List of creditors as on:02.09.2024

List of operational creditors (Government dues)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable				
1	Asst Commissioner of Income Tax- 15(3)(2), Mumbai	Income Tax	10.06.2024	68,67,773.00	-	-	-	-	-	-	-	-	68,67,773.00	
2	Asst. Commissioner of Income Tax - Circle -1, Jalgaon	Income Tax	02.09.2024	50,78,415.00	-	-	-	-	-	-	-	-	-	50,78,415.00
	Total			1,19,46,188.00	-	-	-	-	-	-	-	-	68,67,773.00	50,78,415.00